

**National Green Tribunal  
(Principal Bench)  
Faridkot House, Copernicus Marg,  
New Delhi-110001**

No. NGT(PB)/87/Admn/2014/723/R6/15

May 19, 2015

**ORDER**

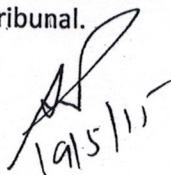
**Subject: Summer Vacation, 2015 – arrangements – notified.**

In partial modification of Order No. NGT(PB)/87/Admn./2014/581RG/DAK/15 dated 28.04.2015, It is hereby notified that –

1. The National Green Tribunal will remain closed for summer vacation of 2015 from Monday, the 1<sup>st</sup> June, 2015 to Tuesday the 30<sup>th</sup> June, 2015.
2. During the vacation period, the Principal Bench of National Green Tribunal shall hold sittings every Monday, Wednesday and Friday.
3. The Hon'ble Chairperson, National Green Tribunal is pleased to constitute the following Vacation Benches to hear matters which may require to be immediately or promptly dealt with, for the respective period, as shown against their names:-

S.No.	Vacation Benches	Period
i.	Hon'ble Mr. Justice P. Jyothimani, Judicial Member and Hon'ble Prof. A.R. Yousuf, Expert Member	1 <sup>st</sup> Week (1 <sup>st</sup> June to 6 <sup>th</sup> June, 2015)
ii.	Hon'ble Mr. Justice Dalip Singh, Judicial Member and Hon'ble Dr. A. A. Deshpande, Expert Member	2 <sup>nd</sup> week (8 <sup>th</sup> June to 12 <sup>th</sup> June, 2015)
iii.	Hon'ble Mr. Justice U.D. Salvi, Judicial Member and Hon'ble Dr. D.K. Agrawal, Expert Member	3 <sup>rd</sup> week (15 <sup>th</sup> June to 20 <sup>th</sup> June, 2015)
iv.	Hon'ble Mr. Justice Pratap Kumar Ray, Judicial Member and Hon'ble Mr. P.S. Rao, Expert Member	4 <sup>th</sup> week (22 <sup>nd</sup> June to 27 <sup>th</sup> June, 2015)
v.	Hon'ble Mr. Justice Pratap Kumar Ray, Judicial Member and Hon'ble Mr. Bikram Singh Sajwan, Expert Member	29 <sup>th</sup> June, 2015
vi.	Hon'ble Mr. Justice U.D. Salvi, Judicial Member and Hon'ble Mr. Bikram Singh Sajwan, Expert Member	30 <sup>th</sup> June, 2015

4. The Hon'ble Chairperson is further pleased to pass the following orders for being followed during the course of summer vacation:-
  - (i) The Vacation Bench will sit in the Court No. 2 of Principal Bench of the National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi-110001, on Mondays, Wednesdays & Fridays. The sitting may continue for the next succeeding day, if matter(s) for the day are not finished on that day.
  - (ii) Any case that may be filed at the NGT Southern Zone Bench at Chennai or NGT Central Zone Bench at Bhopal or NGT Western Zone Bench, Pune and NGT Eastern Zone Bench, Kolkata, for urgent hearing, shall be promptly transferred for hearing to the Principal Bench of the National Green Tribunal.

  
19/5/15

5. The offices of the Principal Bench of the National Green Tribunal and its Zonal Benches at Chennai, Bhopal, Pune & Kolkata, will remain open daily from 10.00 AM to 5.00 PM except on Second Saturday, Sundays and other declared holidays, if any.
6. Limitation will not run during vacation period for the purposes of institution of appeals and applications under the provisions of the National Green Tribunal Act, 2010 and the Rules made thereunder.
7. All Appeals / Applications or other matters as may require to be immediately or promptly dealt with can be filed with the Officer - on - duty between 10.00 AM and 12 Noon on all days except Second Saturday, Sundays and other declared holidays, if any.

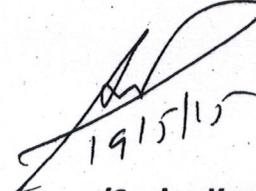
  
19/5/15  
By order,  
(Sanjay Kumar)  
Registrar General

To

- (i) Hon'ble Judicial Members, NGT
- (ii) Hon'ble Expert Members, NGT
- (iii) Ld. Registrar General, NGT
- (iv) Ld. Registrars, NGT Zonal Benches  
at Chennai, Bhopal, Pune & Kolkata

Copy to:-

1. DR-cum-PPS to Hon'ble Chairperson/PS to Ld. Registrar General
2. Notice Board of the NGT, Principal Bench and All Zonal Benches at Chennai, Bhopal, Pune & Kolkata
3. Presidents of Bar Associations, NGT, Principal Bench, New Delhi and All Zonal Benches at Chennai, Bhopal, Pune & Kolkata.
4. Website of the NGT
5. Guard File
6. Office File
7. Personal Files of Hon'ble Members (as listed above).

  
19/5/15  
(Sanjay Kumar)  
Registrar General